Sale of Boeing 747-200 Aircrafts by Air India

3519. SHRI GYAN RANJAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether to: Board of Air India has approved the say of two Boeing 747-200 aircrafts; and
 - (b) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Yes, Sir.

(b) Two B 747-200 aircraft were to be phased out in 1993-94 when Air India inducted four B 747-400 aircraft into its fleet.

'Monsoon Magic Offer' by Air India

3520. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what is the exact date on which the 'Monsoon Magic Offer' of Air India was made applicable;
- (b) what is the reason for not having written the exact date in offer literature:
- (c) whether this amounts to a malafide intention to deceive prospective clients; and
- (d) if so, what action is proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) 24th June, 1996.

- (b) and (c) There was no media advertisement of the scheme. However, Air India dispatched mailers to the travel trade, corporate houses, members of Maharaja Club, Executive Club and Frequent Flyer Programme giving details of the scheme.
 - (d) Does not arise.

Supersession of Air India Employees

3521. SHRI AJIT P.K. JOGI: SHRIMATI VEENA VERMA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) since nationalisation of Air India to 1.8.1996, how many employees had been superseded and what are the details thereof:
- (b) what are the specific reasons of these supersessions in detail;
- (c) how many employees belong to general and SC/ST category and what are the details thereof; and
- (d) what actions are being taken to avoid superssions?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) to (d) The requisite details since the inception of Air India in 1953 are not available. However, during last five years (from 1.1.1991 to 31.12.1995), 1302 employees including 829 general category employees, 400 SC employees and 73 ST employees, were superseded. The supersessions were mainly on the grounds of officers and staff not fulfilling the laid down criteria for promotion.

Tourism Projects in Orissa Waiting Clearance

3522. SHRIMATI ILA PANDA: Will the Minister of TOURISM be pleased to state:

- (a) the number of tourism projects of Orissa waiting for the Central Government clearance;
- (b) whether the department of tourism has identified any new area for development of tourism in Orissa; and
 - (c) if so, the details thereof?

THE MINISTER OF
PARLIAMENTARY AFFAIRS AND
MINISTER OF TOURISM (SHRI
SHRIKANTA JENA): (a) The Department of
Tourism in consultation with State/U.T.
Governments identifies toursim projects for
providing central